

1306 Hrs.

PAPERS LAID ON THE TABLE
CERTIFIED ACCOUNTS OF POST GRADUATE
INSTITUTE OF MEDICAL EDUCATION AND
RESEARCH, CHANDIGARH AND AUDIT
REPORT THEREON

THE MINISTER OF WORKS AND
HOUSING AND HEALTH AND FAM-
ILY PLANNING (SHRI UMA
SHANKAR DIKSHIT)

I beg to lay on the table a copy of the Certified Accounts of the Post-of the Post-Graduate Institute of Medical Education and Research, Chandigarh, or the year 1970-71 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act 1966. [Placed in Library. See No. LT-3170/72]

Ordinances under article 123(2) (a) of the
Constitution

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :

I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under provisions of article 123(2) (a) of the Constitution :—

- (i) The Delhi University (Amendment) ordinance 1972, (No 5 of 1972) promulgated by the President on the 22nd June, 1972.
- (ii) The Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972 (No. 6 of 1972) promulgated by the President on the 14th July, 1972.
- (iii) The Income-tax (Amendment) Ordinance, 1972 (No. 7 of 1972) promulgated by the President on the 15th July 1972. [Placed in Library see No. LT-3171/72]

REPORTS UNDER BANKING COMPANIES
(ACQUISITION AND TRANSFER OF UNDERTAKINGS)
ACT, 1970, REPORT OF DEPOSIT INSURANCE
CORPORATION, BOMBAY AND STATEMENT
OF CENTRAL GOVERNMENT MARKET BORROW-
INGS IN 1972-73

THE MINISTER OF FINANCE (SHRI
YESHWANTRAO CHAVAN) : I beg
to lay on the Table

(I) A copy each of the following documents (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :

- (i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report there on.
- (iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December 1971 along with the Accounts and the Auditors' Report thereon.
- (iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (v) Report on the working and activities of the United Commercial Bank for year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1971 along with Accounts and the Auditor's Report thereon.
- (vii) Report on the working and activities of the United Bank of India for the year ended the 31st December 1971 along with the Accounts and Auditor's Report thereon.
- (viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1971

along with the Accounts and the Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon. [Placed in Library see No. LT-3172/72]

(2) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1972 along with the Auditor Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library see No. LT-3173/72]

(3) A statement (Hindi and English versions) Indicating the result of Central Government Market Borrowings during 1972-73. [Placed in Library see No. LT-3174/72]

STATEMENT ON FLOOD SITUATION

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : On behalf of Dr. K.L. RAO, I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library see No. LT-3175/72]

ANNUAL REPORT OF FOOD CORPORATION OF INDIA 1970-71, AND REVISED AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LTD. 1970-71.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : On behalf of Shri Anna-sahib P. Sinde,

I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1970-71 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964. [Placed in Library see No. LT-3176/72]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971

(ii) Annual Report on the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971 along with the Audited Accounts and the comments of the Comptroller and

Auditor General thereon. [Placed in Library see No. LT-3171/72]

ANNUAL REPORT OF PERMANENT INDUS COMMISSION

SHRI B.N. KUREEL : I beg to lay on the Table a copy (Hindi and English ver-